## HIGH COURT OF SIKKIM GANGTOK

No.: 197/HCS/COMP/657

Dated: 10.07.2025

## O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; Square Tech, Sevoke Road, Siliguri (L1) is hereby permitted to carry out the work with regard to Supply, Installation, Testing, Commissioning and Maintenance of 03 (three) 10 KVA online UPS with SMF batteries to be installed at High Court of Sikkim. The scope of work shall be as detailed in the Quotation No. 197/HCS/COMP/640 dated 06.06.2025.

By Order,

Sd/Benoy Sharma (SSJS)

CENTRAL PROJECT COORDINATOR (CPC)
e-Courts Project

## Copy to .:

- 1. Registrar General, High Court of Sikkim.
- 2. Notice Board(s).
- 3. File and
- 4. Guard file.

ADDITIONAL REGISTRAR (IT)